

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3262
ANSWERED ON:13.12.2012
NATIONAL ELECTRICITY POLICY
Reddy Shri Magunta Srinivasulu

Will the Minister of POWER be pleased to state:

- (a) whether the National Electricity Policy envisages to provide supply of electricity at reasonable rate to rural areas of the country;
- (b) if so, the details thereof; and
- (c) the measures taken to implement reasonable rate in rural areas?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): Yes, Madam. The National Electricity Policy, inter alia, provides for supply of electricity to all areas including rural areas at reasonable rates. The relevant provisions of Para 5.1 of the National Electricity Policy on rural electrification are at Annex.

(c) : The Tariff Policy and Rural Electrification Policy notified by the Central Government under section 3 and section 4 & 5 of the Electricity Act, 2003 respectively also aim at providing quality and reliable power supply at reasonable rates in the country.

Further, the Appropriate Commissions, which are empowered for determination of tariff under the provisions of the Act are to be guided by the said policies notified under the Act.